BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.178/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name of the Company		Dhiman Saha -Versus- Life Chemicals Pvt.Ltd &	Ors.	
Under Section		397/398		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL			date
	LETTERS)			

1. Mr. Utpel Bone (UTPALBOSE) } for respondents Sand 2. KAUSIK DAS 3. Hr. Ashis kr. Heckheijee. Advocate Horlebition)

ORDER

Ld. Counsel for the petitioner and the respondents are present. Both the parties are directed to submit written submissions within 30 days with a copy in advance to the opposite parties.

List on 13/12/2017.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh)

Member (J)